

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th November, 2021

NO. HC.VII-167(Pt.-VIII)/2014/ 5911 /A #### The Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the 2 (two) days Online Course on "**Coordination among Police Department, Prison Department, Judiciary & FSL**" to be organised by the S.V.P. National Police Academy, Hyderabad on **13th and 14th December, 2021.**

Sl. No	Name and Designation with Batch	Address	Mobile No.	Email-id
1.	Shri. Bablu Sutradhar, Addl. District & Sessions Judge (FTC) No. 2, Tinsukia (2002 Batch)	O/o District & Sessions Judge, Borguri, Tinsukia, Assam- 786126	9435001824	sutradhar.b@yahoo.com
2.	Shri. V Vanlalhriata, Civil Judge – cum - Judicial Magistrate 1 st Class, Aizawl. (2017 Batch)	O/o District and Sessions Judge, Aizawl District Court, Aizawl.	8413936002	vanlalhriatavangchia@rediffmail.com
3.	Shri. Vishek Bhuyan, JMFC, Sonitpur, Tezpur. (2019 Batch)	O/o District and Sessions Judge, Sonitpur, Tezpur	8876491040	vishek61@gmail.com

The above nominated Judicial Officers are to contact on Landline No. 040-24234422, Mobile No.- 8522936425 for any clarifications.

By order,

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/5912-5923/A, Dated 15-11-2021

Copy for information & necessary action to:

1. The Assistant Director (CoE) & Course Director, Sardar Vallabhbhai Patel National Police Academy, Hyderabad-500052.
2. The Registrar (Vigilance / Admin. / Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The Registrar, Aizawl Bench, Aizawl.
(He is requested to inform the nominated Judicial Officer to attend the online course programme as per schedule).
5. The District and Sessions Judge, Sonitpur / Tinsukia.
(He is requested to inform the nominated Judicial Officers to attend the online course programme as per schedule).
6. Shri. Bablu Sutradhar, Addl. District & Sessions Judge (FTC) No. 2, Tinsukia.
7. Shri. V. Vanlalhriata, Civil Judge-cum-Judicial Magistrate 1st Class, Aizawl.
8. Shri. Vishek Bhuyan, Judicial Magistrate 1st Class, Sonitpur, Tezpur.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
11. The CA to the Registrar General, Gauhati High Court, Guwahati.
12. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
15.11.21
REGISTRAR (JUDICIAL)